

INTRODUCTION

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

COPYRIGHT PUBLICATION

SL NO	CASE NUMBERS	RENEWED ON
1.	244758	20.02.2014
2.	237537	20.02.2014
3.	191032	20.02.2014
4.	188177	20.02.2014
5.	197911	19.02.2014
6.	197913	19.02.2014
7.	197633	19.02.2014
8.	197423	20.02.2014
9.	194368	19.02.2014
10.	194205	20.02.2014
11.	195736	19.02.2014
12.	195735	19.02.2014
13.	195705	20.02.2014
14.	195217	20.02.2014
15.	195216	20.02.2014
16.	195215	20.02.2014
17.	195214	20.02.2014
18.	190673	25.02.2014
19.	185713	26.02.2014
20.	196693	20.02.2014



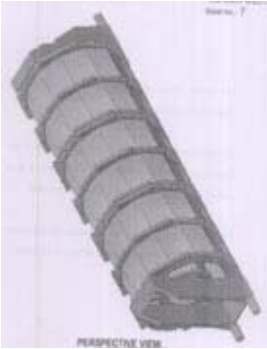
THE DESIGNS ACT 2000
SECTION 30
DESIGN ASSIGNMENT

The Design stands in the name of **FRITZ RUCK OPHTHALMOLOGISCHE SYSTEME GMBH** registered under the Designs Act, 2000 has been assigned in the Register of Designs in the name as follows:-

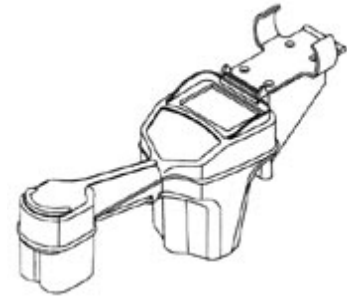
Design No.	Class	Name
242248, 242249, 242250, 242251	24-01	EOS GMBH, A GERMAN COMPANY OF THE ADDRESS: JULICHER STRASSE 115, 52249 ESCHWEILER, GERMANY

REGISTRATION OF DESIGNS

The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown

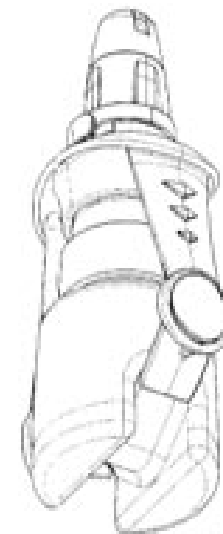
DESIGN NUMBER	255318	
CLASS	07-01	
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA		
DATE OF REGISTRATION	18/07/2013	
TITLE	PLATTER	
PRIORITY NA		
DESIGN NUMBER	251891	
CLASS	14-02	
1)NITIN VATS OF ADDRESS S/O MR. O.P. SHARMA, 41/26 J 23, NEHRU NAGAR, STREET NO. 5 GARH ROAD, MEERUT-250001, UTTAR PRADESH INDIA,		
DATE OF REGISTRATION	26/02/2013	
TITLE	INCLINED DISPLAY PANEL	
PRIORITY NA		
DESIGN NUMBER	253625	
CLASS	23-03	
1)MR. DHITI TOWIWAT A CITIZEN OF THAILAND OF THE ADDRESS: 163/71, PHAHONYOTHIN 32, KHWAENG LAT YAO, KHET CHATUCHAK, BANGKOK, THAILAND		
DATE OF REGISTRATION	02/05/2013	
TITLE	HEAT EXCHANGER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
1202002952	08/11/2012	THAILAND

DESIGN NUMBER	251457	
CLASS	10-06	
1)EMERSON ELECTRIC CO., A CORPORATION ORGANIZED UNDER THE LAWS OF THE STATE OF MISSOURI, 8000, WEST FLORISSANT, ST. LOUIS, MISSOURI 63136, UNITED STATES OF AMERICA		
DATE OF REGISTRATION	06/02/2013	
TITLE	UNDERGROUND UTILITY LINE LOCATOR	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/429131	07/08/2012	U.S.A.



DESIGN NUMBER	254088	
CLASS	09-01	
1)MEADWESTVACO CALMAR GMBH, ERNST-STENNER-STRASSE 17, 58675 HEMER, GERMANY		
DATE OF REGISTRATION	27/05/2013	
TITLE	DISPENSER	




PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002143842	28/11/2012	OHIM



DESIGN NUMBER	254655	
CLASS	12-16	
1)SCANIA CV AB, A SWEDISH COMPANY OF, SE-151 87, SÖDERTÄLJE, SWEDEN		
DATE OF REGISTRATION	21/06/2013	
TITLE	UPPER REAR PANEL FOR VEHICLES	

PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
201330031581.1	31/01/2013	CHINA



DESIGN NUMBER	256749		
CLASS	12-16		
1)MR. SURESH RAMPRAKASH CHAWLA., HAVING ADDRESS AT KARISHMA NEST, ROW HOUSE NO:-8, MORWADI, PIMPRI, PUNE:-411018, MAHARASHTRA STATE, INDIA NATIONALITY:- INDIAN			
DATE OF REGISTRATION	25/09/2013		
TITLE	SAFETY BOX FITTED IN CAR BOOT		
PRIORITY NA			
DESIGN NUMBER	253737		
CLASS	02-01		
1)UNICHARM CORPORATION, OF 182, SHIMOBUN, KINSEI-CHO, SHIKOKUCHUO-SHI, EHIME 799-0111, JAPAN; NATIONALITY: JAPAN			
DATE OF REGISTRATION	09/05/2013		
TITLE	DISPOSABLE DIAPER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-027503	11/11/2012	JAPAN	
DESIGN NUMBER	256216		
CLASS	02-04		
1)VIROLA SHOE PVT. LTD (COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT) HAVING ITS OFFICE AT 21/68, FREEGANJ, AGRA (U.P.) INDIA, OF THE ABOVE ADDRESS			
DATE OF REGISTRATION	04/09/2013		
TITLE	SHOE		
PRIORITY NA			

DESIGN NUMBER	254089	
CLASS	09-01	
1)MEADWESTVACO CALMAR GMBH, ERNST-STENNER-STRASSE 17, 58675 HEMER, GERMANY		
DATE OF REGISTRATION	27/05/2013	
TITLE	DISPENSER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002143842	28/11/2012	OHIM


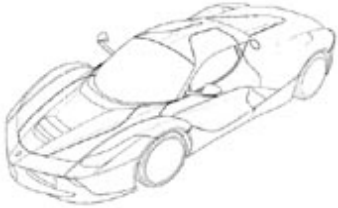



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CLASS	23-01	
1)MAHESH GUPTA, AN INDIAN NATIONAL OF C-64, SECTOR - 14, NOIDA, UTTAR PRADESH, INDIA		
DATE OF REGISTRATION	21/06/2013	
TITLE	WATER PURIFIER	
PRIORITY NA		



DESIGN NUMBER	252159	
CLASS	14-02	
1)APPLE INC., 1 INFINITE LOOP, CUPERTINO, CA 95014, USA, A CORPORATION INCORPORATED IN THE STATE OF CALIFORNIA		
DATE OF REGISTRATION	06/03/2013	
TITLE	DESKTOP COMPUTER MONITOR	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/431,443	07/09/2012	U.S.A.



DESIGN NUMBER	253741		
CLASS	02-01		
1)UNICHARM CORPORATION, OF 182, SHIMOBUN, KINSEI-CHO, SHIKOKUCHUO-SHI, EHIME 799-0111, JAPAN; NATIONALITY: JAPAN			
DATE OF REGISTRATION	09/05/2013		
TITLE	DISPOSABLE DIAPER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-027507	11/11/2012	JAPAN	
DESIGN NUMBER	254009		
CLASS	12-08		
1)FERRARI S.P.A., VIA EMILIA EST 1163 I-41100 MODENA (ITALY)			
DATE OF REGISTRATION	21/05/2013		
TITLE	CAR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002147413	04/12/2012	EUROPEAN UNION	
DESIGN NUMBER	250958		
CLASS	24-01		
1)CHRISTOPHER JOHN FARRELL, AUSTRALIAN NATIONAL, OF 44 SIGANTO DRIVE HELENSVALE QLD 4212, AUSTRALIA			
DATE OF REGISTRATION	11/01/2013		
TITLE	ORTHODONTIC APPLIANCE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
AU 143331/2012	31/08/2012	AUSTRALIA	

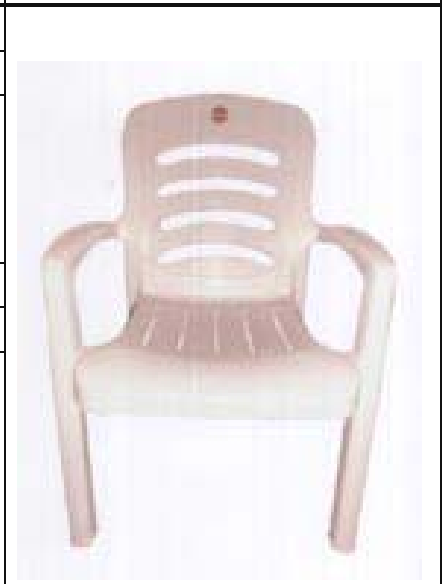
DESIGN NUMBER	251135	
CLASS	07-02	
1)DART INDUSTRIES INC., A CORPORATION FOUNDED UNDER THE LAWS OF DELAWARE, U.S.A. OF 14901 SOUTH ORANGE BLOSSOM TRAIL, ORLANDO, FLORIDA 32837, USA		
DATE OF REGISTRATION	23/01/2013	
TITLE	CONTAINER FOR FOOD	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/421,566	16/08/2012	U.S.A.



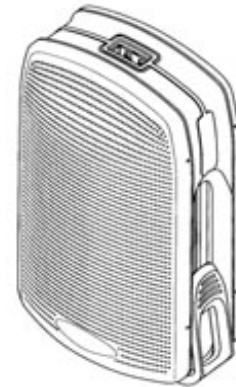
DESIGN NUMBER	253413	
CLASS	08-03	
1)WIRTGEN GMBH, REINHARD-WIRTGEN-STR.2., 53578 WINDHAGEN, GERMANY		
DATE OF REGISTRATION	25/04/2013	
TITLE	CHISEL HOLDER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002147884	05/12/2012	OHIM






DESIGN NUMBER	256849	
CLASS	06-01	
1)WIM PLAST LIMITED, A PUBLIC LIMITED COMPANY REGISTERED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956, HAVING OFFICE ADDRESS AT 5 CORPORATE AVENUE, 'B' WING, CELLO HOUSE, SONAWALA ROAD, GOREGAON (EAST), MUMBAI-400063, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	26/09/2013	
TITLE	CHAIR	
PRIORITY NA		

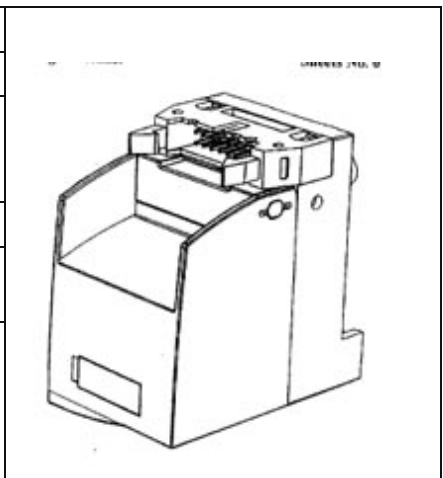


DESIGN NUMBER	253792	
CLASS	23-04	
1)HENKEL AG & CO. KGAA, A GERMAN COMPANY OF HENKELSTRASSE 67, 40589 DÜSSELDORF, GERMANY		
DATE OF REGISTRATION	13/05/2013	
TITLE	FRAGRANCE EVAPORATOR	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002139519	21/11/2012	OHIM
DESIGN NUMBER	251136	
CLASS	07-02	
1)DART INDUSTRIES INC., A CORPORATION FOUNDED UNDER THE LAWS OF DELAWARE, U.S.A. OF 14901 SOUTH ORANGE BLOSSOM TRAIL, ORLANDO, FLORIDA 32837, USA		
DATE OF REGISTRATION	23/01/2013	
TITLE	CONTAINER FOR FOOD	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/421,566	16/08/2012	U.S.A.
DESIGN NUMBER	250024	
CLASS	13-02	
1)SOCIETE BIC, A FRENCH COMPANY, OF 14 RUE JEANNE D'ASNIÈRES, 92110 CLICHY, FRANCE		
DATE OF REGISTRATION	07/12/2012	
TITLE	MOBILE POWER SOURCE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/424,551	13/06/2012	U.S.A.



DESIGN NUMBER	255329		
CLASS	07-06		
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
DATE OF REGISTRATION	18/07/2013		
TITLE	CASSEROLE HOLDER		
PRIORITY NA			
DESIGN NUMBER	256703		
CLASS	12-11		
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556, JAPAN			
DATE OF REGISTRATION	24/09/2013		
TITLE	MOTORCYCLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-006817	27/03/2013	JAPAN	
DESIGN NUMBER	256855		
CLASS	07-02		
1)ASIAN PLASTOWARES PVT. LTD. ASIAN HOUSE, PLOT NO. D-7/1, ROAD NO. 16, M.I.D.C., ANDHERI(E), MUMBAI-400093, STATE OF MAHARASHTRA, INDIA, / A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT., OF ABOVE ADDRESS			
DATE OF REGISTRATION	27/09/2013		
TITLE	CASSEROLE		
PRIORITY NA			

DESIGN NUMBER	253902	
CLASS	13-03	
1)SIEMENS AKTIENGESELLSCHAFT, OF WITTELSBACHERPLATZ 2, 80333 MUNCHEN, GERMANY, A GERMAN COMPANY		
DATE OF REGISTRATION	16/05/2013	
TITLE	EQUIPMENT FOR THE CONTROL OF ELECTRIC POWER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
001352413	26/11/2012	OHIM




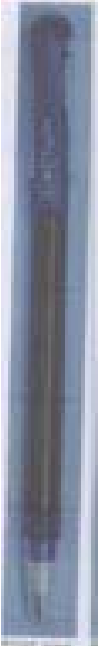
DESIGN NUMBER	256989	
CLASS	05-05	
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/09/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		






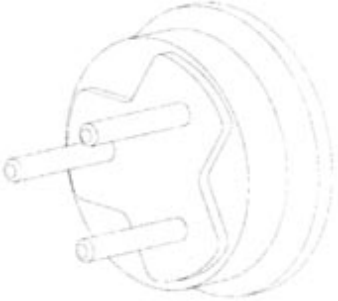
DESIGN NUMBER	251144	
CLASS	07-02	
1)DART INDUSTRIES INC., A CORPORATION FOUNDED UNDER THE LAWS OF DELAWARE, U.S.A. OF 14901 SOUTH ORANGE BLOSSOM TRAIL, ORLANDO, FLORIDA 32837, USA		
DATE OF REGISTRATION	23/01/2013	
TITLE	CONTAINER FOR FOOD	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/421,570	16/08/2012	U.S.A.



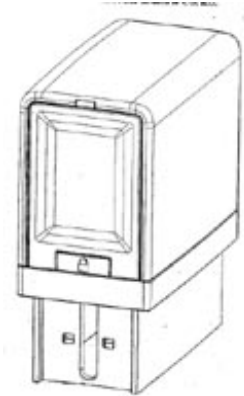
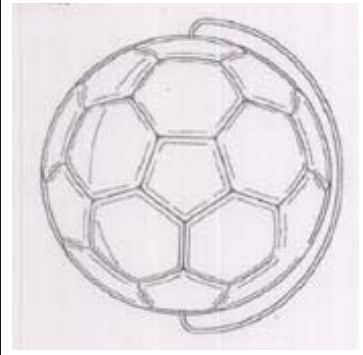
DESIGN NUMBER	253468	
CLASS	09-03	
1)ORION CORPORATION, A KOREAN CORPORATION, OF 30-10, MUNBAE-DONG, YONGSAN-GU, SEOUL, REPUBLIC OF KOREA		
DATE OF REGISTRATION	26/04/2013	
TITLE	PACKAGE BOX FOR CONFECTIONERY	
PRIORITY NA		




DESIGN NUMBER	254940	
CLASS	19-06	
1)LINC PEN & PLASTICS LIMITED, AN INDIAN COMPANY OF 3 ALIPORE ROAD, 1ST FLOOR, KOLKATA 700027, STATE OF WEST BENGAL, INDIA		
DATE OF REGISTRATION	02/07/2013	
TITLE	WRITING INSTRUMENT	
PRIORITY NA		

DESIGN NUMBER	256992	
CLASS	05-05	
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/09/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		

DESIGN NUMBER	255486		
CLASS	30-99		
1)INDIAN COUNCIL OF AGRICULTURAL RESEARCH, KRISHI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI-110001, INDIA			
DATE OF REGISTRATION	29/07/2013		
TITLE	PORTABLE RESTRAINING DEVICE FOR LARGE ANIMALS (TRAVIPOINT)		
PRIORITY NA			
DESIGN NUMBER	255563		
CLASS	12-16		
1)ADM21 CO., LTD., 607, HAKDANG-RI, CHEONGYANG-EUP, CHEONGYANG-GUN, CHUNGHEONGNAM-DO, REPUBLIC OF KOREA NATIONALITY: REPUBLIC OF KOREA			
DATE OF REGISTRATION	30/07/2013		
TITLE	WIPER FOR AUTOMOBILES		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
30-2013-0005540	31/01/2013	REPUBLIC OF KOREA	
DESIGN NUMBER	251195		
CLASS	13-03		
1)EMERSON ELECTRIC CO., A CORPORATION ORGANIZED UNDER THE LAWS OF THE STATE OF MISSOURI, 8000, WEST FLORISSANT, ST. LOUIS, MISSOURI 63136, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	24/01/2013		
TITLE	HERMETIC TERMINAL		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/429570	14/08/2012	U.S.A.	

DESIGN NUMBER	237638	
CLASS	28-03	
1)MS. MARIE C. GELIN 9002 CEDAR GROVE RD., FAIRBURN, GA 30213		
DATE OF REGISTRATION	29/06/2011	
TITLE	SOAP	
PRIORITY NA		
DESIGN NUMBER	255224	
CLASS	19-02	
1)COLOP STEMPELERZEUGUNG SKOPEK GMBH & CO. KG., A COMPANY ORGANIZED UNDER THE LAWS OF AUSTRIA, OF DR. F-ARMING-STRASSE 5, 4600 WELS, AUSTRIA		
DATE OF REGISTRATION	15/07/2013	
TITLE	PRINTER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2171975-0001	24/01/2013	OHIM
DESIGN NUMBER	253504	
CLASS	26-03	
1)SCHREDER S.A. OF RUE DE LUSAMBO, 67, B. 1190 BRUXELLES, BELGIUM, A BELGIUM COMPANY		
DATE OF REGISTRATION	29/04/2013	
TITLE	OUTDOOR LIGHTING FIXTURE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
001352108-0001	22/11/2012	OHIM

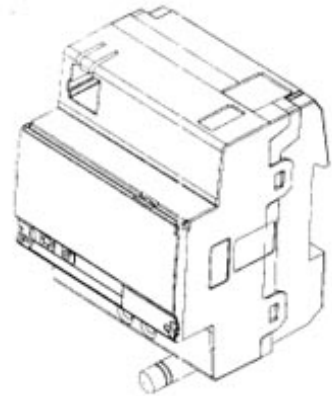


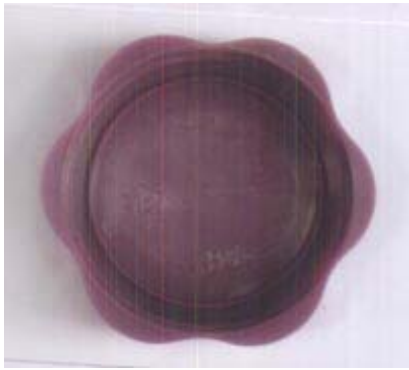


DESIGN NUMBER	253258		
CLASS	20-02		
1)(1)METTLER TOLEDO (CHANGZHOU) MEASUREMENT TECHNOLOGY LTD. A COMPANY INCORPORATED UNDER THE LAWS OF CHINA, NATIONALITY: CHINA, ADDRESS AT, NO.111 WEST TAIHU ROAD, XINBEI DISTRICT, CHANGZHOU, JIANGSU 213125, CHINA, (2) METTLER TOLEDO (CHANGZHOU) PRECISION INSTRUMENT LTD. A COMPANY INCORPORATED UNDER THE LAWS OF CHINA, NATIONALITY: CHINA, ADDRESS AT, NO.5 MIDDLE HUASHAN ROAD, XINBEI DISTRICT, CHANGZHOU, JIANGSU 213022, CHINA, (3)METTLER TOLEDO (CHANGZHOU) SCALE & SYSTEM LTD. A COMPANY INCORPORATED UNDER THE LAWS OF CHINA, NATIONALITY: CHINA, ADDRESS AT, NO.111 WEST TAIHU ROAD, XINBEI DISTRICT, CHANGZHOU, JIANGSU 213125, CHINA			
DATE OF REGISTRATION	19/04/2013		
TITLE	DISPLAY UNIT FOR WEIGHING EQUIPMENTS		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
201230504280.1	22/10/2012	CHINA	
DESIGN NUMBER	254062		
CLASS	13-02		
1)YASH HIGHVOLTAGE INSULATORS PVT. LTD. (A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956) HAVING ITS PRINCIPAL PLACE OF BUSINESS AT ADDRESS B/H. GENERAL MOTORS, NEAR GEB SUBSTATION, KHAKHARIYA-391510, DIST: VADODARA, GUJARAT-INDIA			
DATE OF REGISTRATION	23/05/2013		
TITLE	POWER TRANSFORMER BUSHING		
PRIORITY NA			
DESIGN NUMBER	256972		
CLASS	05-05		
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA			
DATE OF REGISTRATION	30/09/2013		
TITLE	TEXTILE FABRIC		
PRIORITY NA			




DESIGN NUMBER	256996		
CLASS	05-05		
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA			
DATE OF REGISTRATION	30/09/2013		
TITLE	TEXTILE FABRIC		
PRIORITY NA			
DESIGN NUMBER	253680		
CLASS	07-02		
1)DART INDUSTRIES INC., A CORPORATION FOUNDED UNDER THE LAWS OF DELAWARE, U.S.A. OF 14901 SOUTH ORANGE BLOSSOM TRAIL, ORLANDO, FLORIDA 32837, USA			
DATE OF REGISTRATION	06/05/2013		
TITLE	INFANT FEEDING BOWL		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/437,669	20/11/2012	U.S.A.	
DESIGN NUMBER	254064		
CLASS	25-99		
1)MADAN MOHAN ROY, SUSHIL KUMAR ROY, SUDIPTA ROY (DIRECTORS), NATIONALITY INDIAN TRADING AS RELIABLE INSUPACKS PVT. LTD. (THIS COMPANY IS REGISTERED UNDER COMPANIES ACT-1956) WHOSE ADDRESS IS B-2/7, SITE-B, SURAJ PUR, GREATER NOIDA, U.P.			
DATE OF REGISTRATION	24/05/2013		
TITLE	BUILDING INSULATION		
PRIORITY NA			

DESIGN NUMBER	254216	
CLASS	11-01	
1)RADIUS CORPORATION LTD. WHOSE ADDRESS IS 57-58, VARDHMAN NAGAR, RAJNANDGAON-491441, STATE-CHHATTISGARH, INDIA A REGISTERED COMPANY SITUATED IN INDIA		
DATE OF REGISTRATION	31/05/2013	
TITLE	JEWELLERY CLASP	
PRIORITY NA		
DESIGN NUMBER	256974	
CLASS	05-05	
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/09/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		
DESIGN NUMBER	256998	
CLASS	05-05	
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/09/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		

DESIGN NUMBER	255236	
CLASS	09-01	
1)PRAMIT SANGHAVI AND DEWANG SANGHAVI, PARTNERS TRADING AS V2 CORP., A PARTNERSHIP FIRM, INDIAN, MANUFACTURERS AND MERCHANTS, WHOSE ADDRESS IS WZ-8/1, INDUSTRIAL AREA, KIRTI NAGAR, NEW DELHI-110015, INDIA		
DATE OF REGISTRATION	15/07/2013	
TITLE	BOTTLE	
PRIORITY NA		
DESIGN NUMBER	255102	
CLASS	14-03	
1)ABB AB, A SWEDISH COMPANY OF KOPPABERGSVAGEN 2, 721 83 VASTERAS, SWEDEN		
DATE OF REGISTRATION	10/07/2013	
TITLE	COMMUNICATION MODULE FOR ELECTRICITY METERS	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002165183-0001	11/01/2013	OHIM
DESIGN NUMBER	252624	
CLASS	13-03	
1)TLV CO., LTD. A JAPANESE CORPORATION OF 881, NAGASUNA, NOGUCHICHO, KAKOGAWA-SHI, HYOGO 6758511, JAPAN		
DATE OF REGISTRATION	22/03/2013	
TITLE	LIMIT SWITCH	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2012-023378	26/09/2012	JAPAN






DESIGN NUMBER	256185	
CLASS	09-07	
1)PEARL POLYMERS LIMITED, OF A-97/2, OKHLA INDUSTRIAL AREA, PHASE 2, NEW DELHI-110020, INDIA, A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	03/09/2013	
TITLE	CAP OF BOTTLE	
PRIORITY NA		
DESIGN NUMBER	256975	
CLASS	05-05	
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/09/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		
DESIGN NUMBER	254296	
CLASS	12-16	
1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE		
DATE OF REGISTRATION	06/06/2013	
TITLE	FITTING FOR REARVIEW MIRROR	
PRIORITY NA		


DESIGN NUMBER	254368			
CLASS	12-16			
1)FORD MOTOR COMPANY A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED STATES OF AMERICA, HAVING ITS OFFICE AT DEARBORN, COUNTY OF WAYNE, STATE OF MICHIGAN, UNITED STATES OF AMERICA, AND FORD OTOMOTIV SANAYI ANONIM SIRKETI A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF REPUBLIC OF TURKEY, HAVING ITS OFFICE AT AKPINAR MAHALLESİ, HASAN BASRI CADDESİ NO. 2, SANCAKTEPE, İSTANBUL, TURKEY				
DATE OF REGISTRATION	06/06/2013			
TITLE	VEHICLE UPPER GRILLE			
PRIORITY				
PRIORITY NUMBER	DATE	COUNTRY		
29/443,888	23/01/2013	U.S.A.		
DESIGN NUMBER	255222			
CLASS	06-01			
1)ROOTS INDUSTRIES INDIA LIMITED., (A COMPANY INCORPORATED UNDER THE PROVISIONS OF THE INDIAN COMPANIES ACT, 1956), HAVING ADDRESS OF REGISTERED OFFICE AT R.K.G. INDUSTRIAL ESTATE, GANAPATHY, COIMBATORE-641006, TAMILNADU, INDIA				
DATE OF REGISTRATION	15/07/2013			
TITLE	CHAIR			
PRIORITY NA				
DESIGN NUMBER	253244			
CLASS	07-07			
1)JOYFUL PLASTICS PRIVATE LIMITED, A COMPANY REGISTERED IN INDIA, HAVING ITS REGISTERED OFFICE AT 20, A/F, NEW EMPIRE INDUSTRIAL ESTATE, KONDIVITA ROAD, J.B. NAGAR, ANDHERI (E), MUMBAI-400059, STATE OF MAHARASHTRA, INDIA, OF ABOVE ADDRESS				
DATE OF REGISTRATION	18/04/2013			
TITLE	RACK STAND			
PRIORITY NA				

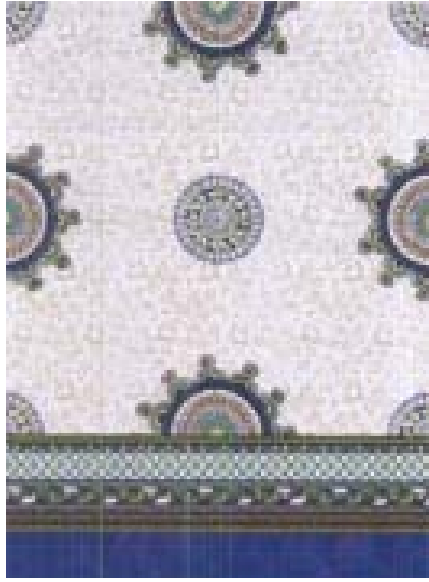
DESIGN NUMBER	256791		
CLASS	12-16		
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556 JAPAN			
DATE OF REGISTRATION	26/09/2013		
TITLE	REAR BUMPER FOR AUTOMOBILE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-007895	09/04/2013	JAPAN	
DESIGN NUMBER	243920		
CLASS	06-09		
1)PEPS INDUSTRIES PVT. LTD. NO. 7/83 (S.F.NO. 192), UTHUPALAYAM ROAD, ARASUR POST, COIMBATORE-641 417			
DATE OF REGISTRATION	16/03/2012		
TITLE	MATTRESS		
PRIORITY NA			
DESIGN NUMBER	256994		
CLASS	05-05		
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA			
DATE OF REGISTRATION	30/09/2013		
TITLE	TEXTILE FABRIC		
PRIORITY NA			

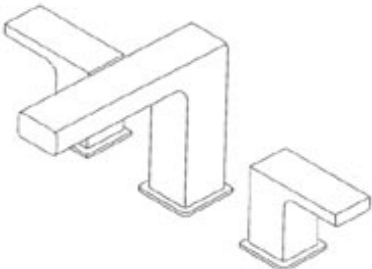


DESIGN NUMBER	224681	
CLASS	12-16	
1)BRIDGESTONE CORPORATION 10-1, KYOBASHI 1-CHOME, CHUO-KU, TOKYO, JAPAN		
DATE OF REGISTRATION	14/09/2009	
TITLE	RUBBER CRAWLER	
PRIORITY NA		
DESIGN NUMBER	250143	
CLASS	09-04	
1)TOPLAND ENGINES PVT. LTD. (A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956) HAVING ITS REGISTERED OFFICE AT 2, UMAKANT PANDIT, UDYOGNAGAR, MAVDI PLOT, RAJKOT-360004 (GUJARAT), INDIA, INDIAN COMPANY		
DATE OF REGISTRATION	13/12/2012	
TITLE	CRATE	
PRIORITY NA		
DESIGN NUMBER	254239	
CLASS	07-01	
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA		
DATE OF REGISTRATION	03/06/2013	
TITLE	BOWL	
PRIORITY NA		




DESIGN NUMBER	254628		
CLASS	09-01		
1)CHIVAS HOLDINGS (IP) LIMITED A COMPANY INCORPORATED UNDER THE LAWS OF SCOTLAND, UNITED KINGDOM OF THE ADDRESS 111-113 RENFREW ROAD PAISLEY RENFREWSHIRE PA3 4DY UNITED KINGDOM			
DATE OF REGISTRATION	20/06/2013		
TITLE	BOTTLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002157651-0001	20/12/2012	OHIM	
DESIGN NUMBER	251137		
CLASS	07-02		
1)DART INDUSTRIES INC., A CORPORATION FOUNDED UNDER THE LAWS OF DELAWARE, U.S.A. OF 14901 SOUTH ORANGE BLOSSOM TRAIL, ORLANDO, FLORIDA 32837, USA			
DATE OF REGISTRATION	23/01/2013		
TITLE	CONTAINER FOR FOOD		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/421,566	16/08/2012	U.S.A.	
DESIGN NUMBER	254932		
CLASS	08-99		
1)M/S JAGATSUKH INDUSTRIES (REGD), PASSI CHOWK, PAKHOWAL ROAD, LUDHIANA-141013 (PUNJAB) INDIA AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- DALJIT SINGH BEING INDIAN NATIONALS OF THE ABOVE ADDRESS			
DATE OF REGISTRATION	02/07/2013		
TITLE	REEL FOR WINDING HOSE PIPE		
PRIORITY NA			




DESIGN NUMBER	256705	
CLASS	15-03	
1)M/S DHIMAN INDUSTRIES, 1ST FLOOR, HUNJAN COMPLEX, G.N.E. TO DUGRI, SUA ROAD, LUDHIANA-141003 (PUNJAB) INDIA AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS SHERANJIT KAUR BEING INDIAN NATIONALS OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	24/09/2013	
TITLE	BRUSH FOR SUGAR CANE LEAF REMOVER MACHINERY	
PRIORITY NA		

DESIGN NUMBER	256404	
CLASS	06-03	
1)GODREJ & BOYCE MFG. CO. LTD., AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1913, OF GODREJ INTERIO, PLANT 4, PIROJSHANAGER, VIKHROLI (WEST), MUMBAI-400079, INDIA		
DATE OF REGISTRATION	12/09/2013	
TITLE	TABLE	
PRIORITY NA		


DESIGN NUMBER	256990	
CLASS	05-05	
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/09/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		

DESIGN NUMBER	249374		
CLASS	23-01		
1)BEIJING KOHLER LTD., A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA, OF NO. 27 WEST GUO YUAN ROAD, BEIJING, MIYUN COUNTY 101500, CHINA P.R.			
DATE OF REGISTRATION	09/11/2012		
TITLE	FAUCET SET		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
201230180880.7	11/05/2012	CHINA	
DESIGN NUMBER	254192		
CLASS	12-08		
1)BAYERISCHE MOTOREN WERKE AKTIENGESELLSCHAFT, OF PETUELRING 130, 80809, MUNICH, GERMANY, A GERMAN COMPANY			
DATE OF REGISTRATION	30/05/2013		
TITLE	CAR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
DE 402012101055.7	06/12/2012	GERMANY	
DESIGN NUMBER	251047		
CLASS	06-01		
1)THE SUPREME INDUSTRIES LTD., (AN INDIAN PUBLIC LIMITED COMPANY), 601, CENTRAL PLAZA, 2/6, SARAT BOSE ROAD, KOLKATA - 700020, WEST BENGAL, INDIA			
DATE OF REGISTRATION	21/01/2013		
TITLE	CHAIR		
PRIORITY NA			

DESIGN NUMBER	251895		
CLASS	21-01		
1)[1] TOSY ROBOTICS JOINT STOCK COMPANY; A COMPANY INCORPORATED UNDER THE LAWS OF VIETNAM; ADDRESS AT, NO. 7, LANE 538, LANG ROAD, LANG HA PRECINCT, DONG DA DISTRICT, HANOI, VIETNAM AND [2] HO VINH HOANG AN INDIVIDUAL VIETNAM NATIONAL; ADDRESS AT, NO. 7, LANE 538, LANG ROAD, LANG HA PRECINCT, DONG DA DISTRICT, HANOI, VIETNAM			
DATE OF REGISTRATION	27/02/2013		
TITLE	HUMANOID ROBOT TOY		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/430,657	28/08/2012	U.S.A.	
DESIGN NUMBER	253740		
CLASS	02-01		
1)UNICHARM CORPORATION, OF 182, SHIMOBUN, KINSEI-CHO, SHIKOKUCHUO-SHI, EHIME 799-0111, JAPAN; NATIONALITY: JAPAN			
DATE OF REGISTRATION	09/05/2013		
TITLE	DISPOSABLE DIAPER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-027506	11/11/2012	JAPAN	
DESIGN NUMBER	254090		
CLASS	09-01		
1)MEADWESTVACO CALMAR GMBH, ERNST-STENNER-STRASSE 17, 58675 HEMER, GERMANY			
DATE OF REGISTRATION	27/05/2013		
TITLE	DISPENSER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002143842	28/11/2012	OHIM	

DESIGN NUMBER	255705		
CLASS	07-01		
1)DUNOON CERAMICS HOLDINGS LIMITED, A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED KINGDOM, OF THE ADDRESS UNIT 5, WALTON INDUSTRIAL ESTATE, STONE, STAFFORDSHIRE ST15 0RY REINO UNIDO			
DATE OF REGISTRATION	07/08/2013		
TITLE	MUG		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002182188-0001	11/02/2013	OHIM	
DESIGN NUMBER	254366		
CLASS	12-16		
1)FORD MOTOR COMPANY A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED STATES OF AMERICA, HAVING ITS OFFICE AT DEARBORN, COUNTY OF WAYNE, STATE OF MICHIGAN, UNITED STATES OF AMERICA, AND FORD OTOMOTIV SANAYI ANONIM SIRKETI A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF REPUBLIC OF TURKEY, HAVING ITS OFFICE AT AKPINAR MAHALLESİ, HASAN BASRI CADDESİ NO. 2, SANCAKTEPE, ISTANBUL, TURKEY			
DATE OF REGISTRATION	06/06/2013		
TITLE	VEHICLE ROOF		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/443,888	23/01/2013	U.S.A.	
DESIGN NUMBER	254556		
CLASS	10-05		
1)ELECTROLAB (INDIA) PVT. LTD. (AN INDIAN PRIVATE LIMITED COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT, 1956), OF 401, TIRUPATI UDYOG, I. B. PATEL ROAD, OFF. WESTERN EXTRESS HIGHWAY, GOREGAON (EAST), MUMBAI-400063, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	18/06/2013		
TITLE	TESTING INSTRUMENT OF GRANULE FRIABILITY TESTER		
PRIORITY NA			


DESIGN NUMBER	253480	
CLASS	24-02	
1)KIMBERLY-CLARK WORLDWIDE, INC, 2300 WINCHESTER ROAD, NEENAH, WISCONSIN 54956, USA		
DATE OF REGISTRATION	29/04/2013	
TITLE	BODY FLUID COLLECTION CONTAINER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/435869	30/10/2012	U.S.A.




DESIGN NUMBER	256790	
CLASS	26-06	
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556 JAPAN		
DATE OF REGISTRATION	26/09/2013	
TITLE	REAR COMBINATION LAMP FOR AUTOMOBILE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2013-007893	09/04/2013	JAPAN







DESIGN NUMBER	256993	
CLASS	05-05	
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/09/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		




DESIGN NUMBER	254724		
CLASS	07-01		
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
DATE OF REGISTRATION	25/06/2013		
TITLE	BOWL		
PRIORITY NA			
DESIGN NUMBER	254831		
CLASS	20-01		
1)MRS. CH.A. MANGA DEVI, W/O. MR. CH.V.S.PRASAD, NATIONALITY: INDIAN WHOSE ADDRESS IS H.NO. 12-13-1152/3, STREET NO. 11, TARNAKA, SECUNDERABAD-500017, ANDHRA PRADESH, INDIA			
DATE OF REGISTRATION	27/06/2013		
TITLE	BEVERAGE VENDING MECHINE		
PRIORITY NA			
DESIGN NUMBER	251141		
CLASS	07-02		
1)DART INDUSTRIES INC., A CORPORATION FOUNDED UNDER THE LAWS OF DELAWARE, U.S.A. OF 14901 SOUTH ORANGE BLOSSOM TRAIL, ORLANDO, FLORIDA 32837, USA			
DATE OF REGISTRATION	23/01/2013		
TITLE	CONTAINER FOR FOOD		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/421,570	16/08/2012	U.S.A.	

DESIGN NUMBER	255606		
CLASS	14-02		
1)RICOH COMPANY, LTD., 3-6, NAKAMAGOME 1-CHOME, OHTA-KU, TOKYO 143-8555, JAPAN, A JAPANESE CORPORATION			
DATE OF REGISTRATION	01/08/2013		
TITLE	POWDER CONTAINER OF IMAGE FORMING APPARATUS		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-010888	17/05/2013	JAPAN	
DESIGN NUMBER	255218		
CLASS	15-01		
1)SANJIV KUMAR GUPTA, WHOSE ADDRESS IS B-83, APIE, BALANAGAR, PO-SANATHNAGAR, HYDERABAD-500018, INDIA, AND WHOSE NATIONALITY IS INDIA			
DATE OF REGISTRATION	15/07/2013		
TITLE	FRONT COVER FOR MOTOR		
PRIORITY NA			
DESIGN NUMBER	254939		 <small>or Company Limited</small> <small>Perspective view</small>
CLASS	12-08		
1)GREAT WALL MOTOR COMPANY LIMITED, A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF P.R. CHINA OF NO. 2266 CHAOYANG SOUTH AVE., BAODING CITY, HEBEI 071000, P.R. CHINA			
DATE OF REGISTRATION	02/07/2013		
TITLE	CAR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
201330008512.9	11/01/2013	CHINA	

DESIGN NUMBER	253649		
CLASS	24-04		
1)THE PROCTER & GAMBLE COMPANY, A BODY CORPORATE INCORPORATED UNDER THE LAWS OF UNITED STATES OF AMERICA, HAVING ITS REGISTERED OFFICE AT ONE PROCTER & GAMBLE PLAZA, CINCINNATI, OHIO - 45202, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	03/05/2013		
TITLE	SANITARY NAPKIN		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/436,514	06/11/2012	U.S.A.	
DESIGN NUMBER	253824		
CLASS	13-03		
1)KONINKLIJKE PHILIPS ELECTRONICS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	14/05/2013		
TITLE	CONTROL PANEL		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002135897-0003	14/11/2012	OHIM	
DESIGN NUMBER	254025		
CLASS	12-14		
1)MR. HARISH BATRA (DIRECTOR), NATIONALITY INDIAN TRADING AS KNIGHT QUEEN INDUSTRIES PVT. LTD. (INDIAN) WHOSE ADDRESS IS A-14, 1ST FLOOR, WAZIRPUR INDUSTRIAL AREA, DELHI-110052 (INDIA)			
DATE OF REGISTRATION	22/05/2013		
TITLE	AUTO RICKSHAW		
PRIORITY NA			

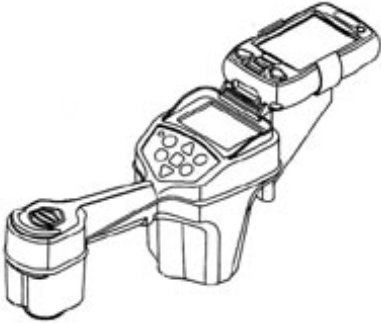


DESIGN NUMBER	251267	
CLASS	06-01	
1)THE SUPREME INDUSTRIES LTD., (AN INDIAN PUBLIC LIMITED COMPANY), 601, CENTRAL PLAZA, 2/6, SARAT BOSE ROAD, KOLKATA - 700020, WEST BENGAL, INDIA		
DATE OF REGISTRATION	29/01/2013	
TITLE	TABLE	
PRIORITY NA		

DESIGN NUMBER	256991	
CLASS	05-05	
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/09/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		



DESIGN NUMBER	250240	
CLASS	15-04	
1) M/S CATERPILLAR INC.; AN AMERICAN CORPORATION, OF THE ADDRESS 100 NE ADAMS STREET, PEORIA, IL 61269, UNITED STATES OF AMERICA		
DATE OF REGISTRATION	17/12/2012	
TITLE	CHAIN OF TRACK LINKS FOR MOBILE EARTHMOVING MACHINE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/426,089	29/06/2012	U.S.A.


DESIGN NUMBER	254884	
CLASS	10-04	
1)CADENCE ELECTRONIC SYSTEMS, PLOT NO 4, LUXMI NAGAR, OPP. SECTOR-9, AMBALA CITY, HARYANA, INDIA		
DATE OF REGISTRATION	01/07/2013	
TITLE	COMPRESSION UNIT HOUSING OF MOISTURE METER	
PRIORITY NA		
DESIGN NUMBER	255114	
CLASS	08-05	
1)1. KRAMADHATI SIVARAMAKRISHNAN VENKATAGIRI, 2. KRAMADHATI VENKATAGIRI VAGHUL, 101, SAIRITHWIK ENCLAVE, WHITEFIELD, KONDAPUR, HYDERABAD-500008, ANDHRA PRADESH, INDIA, BOTH INDIAN NATIONAL		
DATE OF REGISTRATION	10/07/2013	
TITLE	SOLDERING DEVICE	
PRIORITY NA		
DESIGN NUMBER	251887	
CLASS	14-03	
1)NITIN VATS S/O, MR. O.P SHARM, 41/26 J 23, NEHRU NAGAR, STREEET NO 5, GARH ROAD, MEERUT-250001, UTTAR PRADESH INDIA,		
DATE OF REGISTRATION	26/02/2013	
TITLE	TRANSPARENT INCLINED DUAL SCREEN COMPUTER DISPLAY	
PRIORITY NA		


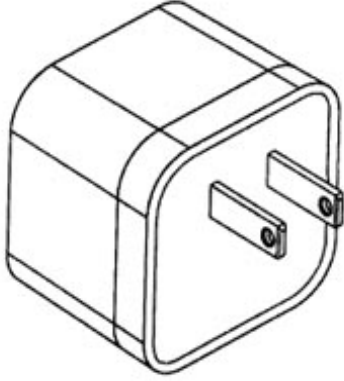

DESIGN NUMBER	255001	
CLASS	26-05	
1)INTELIZON ENERGY PVT LTD., A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956, HAVING PLACE OF BUSINESS AT -8-2-350/5/A/18/1, ROAD #3&5, BANJARA HILLS HYDERABAD-500034, INDIA		
DATE OF REGISTRATION	04/07/2013	
TITLE	SOLAR LED STREETLIGHT	
PRIORITY NA		
DESIGN NUMBER	252151	
CLASS	23-02	
1)TOTO LTD., A JAPANESE COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, MANUFACTURERS AND MERCHANTS, OF THE ADDRESS 1-1, NAKASHIMA 2-CHOME, KOKURAKITA-KU, KITAKYUSHU-SHI, FUKUOKA 802-8601, JAPAN		
DATE OF REGISTRATION	06/03/2013	
TITLE	WATER CLOSET	
PRIORITY NA		
DESIGN NUMBER	253610	
CLASS	09-07	
1)SHIV SHANKAR SETH AN INDIAN NATIONAL WHO HAS HIS ADDRESS AS J-34, LAJPAT NAGAR-3, NEW DELHI-110024, INDIA		
DATE OF REGISTRATION	01/05/2013	
TITLE	BOTTLE CAP	
PRIORITY NA		

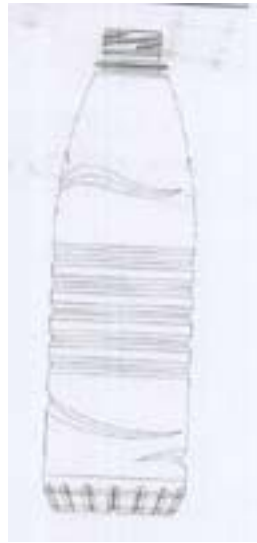


DESIGN NUMBER	251456		
CLASS	10-06		
1)EMERSON ELECTRIC CO., A CORPORATION ORGANIZED UNDER THE LAWS OF THE STATE OF MISSOURI, 8000, WEST FLORISSANT, ST. LOUIS, MISSOURI 63136, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	06/02/2013		
TITLE	UNDERGROUND UTILITY LINE LOCATOR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/429131	07/08/2012	U.S.A.	
DESIGN NUMBER	254087		
CLASS	09-01		
1)MEADWESTVACO CALMAR GMBH, ERNST-STENNER-STRASSE 17, 58675 HEMER, GERMANY			
DATE OF REGISTRATION	27/05/2013		
TITLE	DISPENSER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002143842	28/11/2012	OHIM	
DESIGN NUMBER	254652		
CLASS	12-16		
1)SCANIA CV AB, A SWEDISH COMPANY OF, SE-151 87, SÖDERTÄLJE, SWEDEN			
DATE OF REGISTRATION	21/06/2013		
TITLE	MIDDLE REAR BUMPER COVER FOR VEHICLES		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
201330035637.0	31/01/2013	CHINA	




DESIGN NUMBER	255316		
CLASS	06-07		
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
DATE OF REGISTRATION	18/07/2013		
TITLE	PHOTO FRAME		
PRIORITY NA			
DESIGN NUMBER	255582		
CLASS	23-02		
1)DEEPAM PALM DISH, SMALL SCALE INDUSTRIAL UNIT, REGISTERED UNDER MSME ACT, WHOSE ADDRESS IS DEEPAM PALM DISH, MAPCO ROAD, ST. THOMAS STREET, KURIACHIRA, THRISSUR-6, KERALA AND NATIONALITY IS INDIAN			
DATE OF REGISTRATION	31/07/2013		
TITLE	SOAP DISH		
PRIORITY NA			
DESIGN NUMBER	252990		
CLASS	05-06		
1)BÜRKERT WERKE GMBH, A COMPANY ORGANIZED UNDER THE LAWS OF GERMANY, OF CHRISTIAN-BÜRKERT-STRASSE 13-17, 74653 INGELFINGEN, GERMANY			
DATE OF REGISTRATION	10/04/2013		
TITLE	SHEET MATERIAL		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002117895	12/10/2012	EUROPEAN UNION	
PRIORITY NA			




DESIGN NUMBER	255042		
CLASS	12-08		
1)BAYERISCHE MOTOREN WERKE AKTIENGESELLSCHAFT, OF PETUELRING 130, 80809, MUNICH, GERMANY, A GERMAN COMPANY			
DATE OF REGISTRATION	05/07/2013		
TITLE	CAR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
DE 402013100078.3	22/01/2013	GERMANY	
DESIGN NUMBER	255117		
CLASS	07-02		
1)GURINDER SINGH, AN INDIAN NATIONAL, SOLE PROPRIETOR OF R. S. INDUSTRIES (INDIA), AN INDIAN SOLE PROPRIETARY FIRM, 1276, HSIIDC RAI, SONIPAT [HARYANA], INDIA			
DATE OF REGISTRATION	10/07/2013		
TITLE	GAS-STOVE		
PRIORITY NA			
DESIGN NUMBER	252150		
CLASS	23-02		
1)TOTO LTD., A JAPANESE COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, MANUFACTURERS AND MERCHANTS, OF THE ADDRESS 1-1, NAKASHIMA 2-CHOME, KOKURAKITA-KU, KITAKYUSHU-SHI, FUKUOKA 802-8601, JAPAN			
DATE OF REGISTRATION	06/03/2013		
TITLE	WATER CLOSET		
PRIORITY NA			




DESIGN NUMBER	254169		
CLASS	03-01		
1)SANTEN PHARMACEUTICAL CO., LTD., A JAPANESE COMPANY OF 9-19, SHIMOSHINJO 3-CHOME, HIGASHIYODOGAWA-KU, OSAKA-SHI, OSAKA 5338651, JAPAN			
DATE OF REGISTRATION	29/05/2013		
TITLE	CONTAINER FOR INTRAOCULAR LENS		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/438,505	30/11/2012	U.S.A.	
DESIGN NUMBER	247729		
CLASS	23-02		
1)KOHLER CO., A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF WISCONSIN, UNITED STATES OF AMERICA WHO ARE AMERICAN BY NATIONALITY AND WHOSE ADDRESS IS 444 HIGHLAND DRIVE, KOHLER, WISCONSIN, 53044, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	06/09/2012		
TITLE	SHOWER WITH SPEAKER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/418,868	23/04/2012	U.S.A.	
DESIGN NUMBER	250496		
CLASS	10-04		
1)PROCEQ AG, A CORPORATION DULY ESTABLISHED UNDER THE LAWS OF SWITZERLAND OF THE ADDRESS RINGSTRASSE 2, 8603 SCHWERZENBACH, SWITZERLAND			
DATE OF REGISTRATION	27/12/2012		
TITLE	INSTRUMENT FOR TESTING OF CARBON CERAMIC BRAKE DISC		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
139.307	10/10/2012	SWITZERLAND	

DESIGN NUMBER	253336		
CLASS	19-06		
1)ANCHOR ENTERPRISES PVT. LTD INNOVA 'C' WING, MARATHON NEXTGEN, OFF.G.K.MARG, LOWER PAREL (W), MUMBAI-400013 STATE OF MAHARASHTRA INDIA, / A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT., ABOVE ADDRESS			
DATE OF REGISTRATION	23/04/2013		
TITLE	BALL POINT PEN		
PRIORITY NA			
DESIGN NUMBER	251694		
CLASS	13-03		
1)AMAZON TECHNOLOGIES, INC A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED STATES OF AMERICA, HAVING ITS OFFICE AT RENO, NEVADA 89507, PO BOX 8102, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	15/02/2013		
TITLE	POWER ADAPTOR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/430,011	20/08/2012	U.S.A.	
DESIGN NUMBER	257075		
CLASS	05-05		
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA			
DATE OF REGISTRATION	30/09/2013		
TITLE	TEXTILE FABRIC		
PRIORITY NA			

DESIGN NUMBER	254072	
CLASS	09-01	
1)PRAMIT SANGHAVI AND DEWANG SANGHAVI, PARTNERS TRADING AS V2 CORP., A PARTNERSHIP FIRM, INDIAN, MANUFACTURERS AND MERCHANTS, WHOSE ADDRESS IS WZ-8/1, INDUSTRIAL AREA, KIRTI NAGAR, NEW DELHI-110015, INDIA		
DATE OF REGISTRATION	24/05/2013	
TITLE	BOTTLE	
PRIORITY NA		
DESIGN NUMBER	256973	
CLASS	05-05	
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/09/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		
DESIGN NUMBER	256997	
CLASS	05-05	
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/09/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		

DESIGN NUMBER	254213		
CLASS	07-06		
1)M/S MAYEDASS INTERNATIONAL SITUATED AT F-3/51, SECTOR-16, ROHINI, DELHI-110085 (INDIA) AN INDIAN SOLE PROPRIETORSHIP CONCERN WHOSE PROPRIETOR IS VINOD BHARDWAJ INDIAN OF ABOVE ADDRESS			
DATE OF REGISTRATION	31/05/2013		
TITLE	CUTLERY STAND		
PRIORITY NA			
DESIGN NUMBER	254739		
CLASS	07-99		
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
DATE OF REGISTRATION	25/06/2013		
TITLE	TRAY		
PRIORITY NA			
DESIGN NUMBER	250514		
CLASS	14-03		
1)MITSUBISHI ELECTRIC CORPORATION, A JAPANESE COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, MANUFACTURERS AND MERCHANTS, OF THE ADDRESS 7-3, MARUNOUCHI 2-CHOME, CHIYODA-KU, TOKYO 100-8310, JAPAN			
DATE OF REGISTRATION	28/12/2012		
TITLE	FRONT PANEL OF THE REMOTE CONTROLLER FOR AIR CONDITIONER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-016594	12/07/2012	JAPAN	

DESIGN NUMBER	255245		
CLASS	26-05		
1)VIBHOR SOGANI, AN INDIAN NATIONAL, OF THE ADDRESS A-47/10, G.F. D.L.F. PHASE-I, GURGAON-122001, HARYANA, INDIA			
DATE OF REGISTRATION	15/07/2013		
TITLE	LAMP SHADE		
PRIORITY NA			
DESIGN NUMBER	253338		
CLASS	19-06		
1)ANCHOR ENTERPRISES PVT. LTD INNOVA 'C' WING, MARATHON NEXTGEN, OFF.G.K.MARG, LOWER PAREL (W), MUMBAI-400013 STATE OF MAHARASHTRA INDIA, / A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT., ABOVE ADDRESS			
DATE OF REGISTRATION	23/04/2013		
TITLE	BALL POINT PEN		
PRIORITY NA			
DESIGN NUMBER	251698		
CLASS	13-03		
1)AMAZON TECHNOLOGIES, INC A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED STATES OF AMERICA, HAVING ITS OFFICE AT RENO, NEVADA 89507, PO BOX 8102, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	15/02/2013		
TITLE	POWER ADAPTOR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/430,011	20/08/2012	U.S.A.	

DESIGN NUMBER	254073	
CLASS	09-01	
1)PRAMIT SANGHAVI AND DEWANG SANGHAVI, PARTNERS TRADING AS V2 CORP., A PARTNERSHIP FIRM, INDIAN, MANUFACTURERS AND MERCHANTS, WHOSE ADDRESS IS WZ-8/1, INDUSTRIAL AREA, KIRTI NAGAR, NEW DELHI-110015, INDIA		
DATE OF REGISTRATION	24/05/2013	
TITLE	BOTTLE	
PRIORITY NA		
DESIGN NUMBER	257076	
CLASS	05-05	
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA		
DATE OF REGISTRATION	30/09/2013	
TITLE	TEXTILE FABRIC	
PRIORITY NA		
DESIGN NUMBER	255306	
CLASS	07-01	
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA		
DATE OF REGISTRATION	18/07/2013	
TITLE	CHEESEBOARD	
PRIORITY NA		

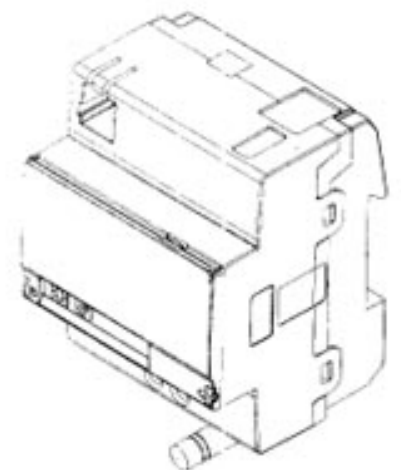
DESIGN NUMBER	250151	
CLASS	28-03	
1)CREATIVE NAIL DESIGN, INC., A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF USA, OF 1125 JOSHUA WAY VISTA, CALIFORNIA 92081, U.S.A.		
DATE OF REGISTRATION	13/12/2012	
TITLE	NAIL PRODUCT CURING LAMP	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/424, 673	14/06/2012	U.S.A.



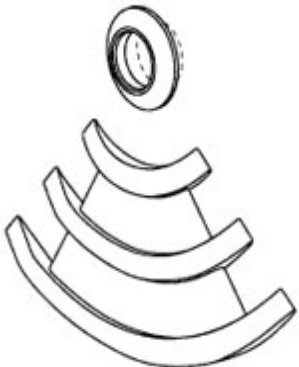



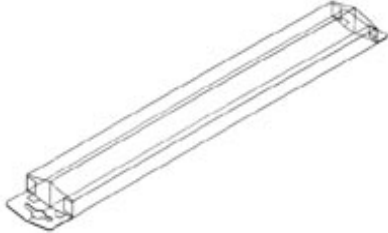
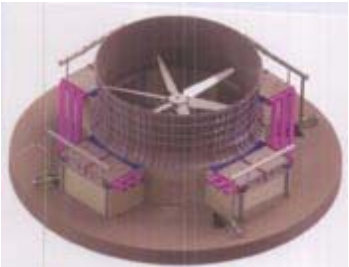
DESIGN NUMBER	254865	
CLASS	31-00	
1)M/S. MODERN PLASTIC. (COMPANY REGISTERED UNDER COMPANIES ACT, 1956) OF GALA NO 2 A, SINGH COMPOUND OSHIWARA, NAVPADA ROAD, OFF S.V. ROAD, JOGESHWARI (W), MUMBAI-400102, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	28/06/2013	
TITLE	MIXER BODY	
PRIORITY NA		







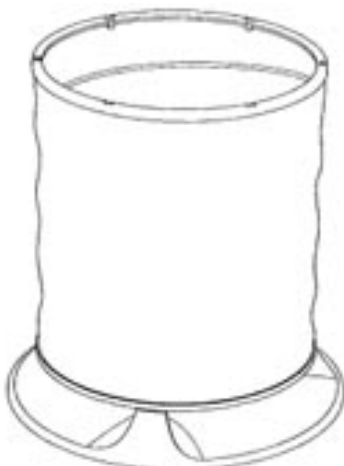
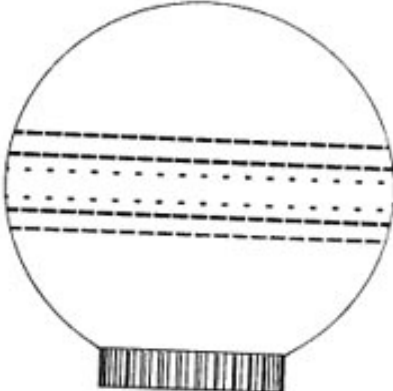
DESIGN NUMBER	255104	
CLASS	14-03	
1)ABB AB, A SWEDISH COMPANY OF KOPPABERGSVAGEN 2, 721 83 VASTERAS, SWEDEN		
DATE OF REGISTRATION	10/07/2013	
TITLE	COMMUNICATION MODULE FOR ELECTRICITY METERS	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002165183-0003	11/01/2013	OHIM


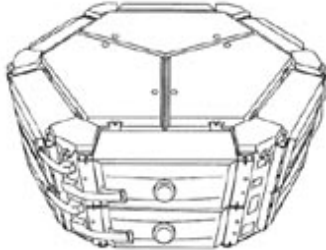



DESIGN NUMBER	257071		
CLASS	05-05		
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA			
DATE OF REGISTRATION	30/09/2013		
TITLE	TEXTILE FABRIC		
PRIORITY NA			
DESIGN NUMBER	255646		
CLASS	08-06		
1)DILIPBHAI BACHUBHAI HIRPARA (INDIAN NATIONALS) AND SOLE PROPRIETOR OF JANKI DIE-CAST (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT-PLOT NO. 834, AJI INDUSTRIAL AREA, NR; SITARAM WAY BRIDGE, OPP: MUNICIPAL WORKSHOP, BHAVNAGAR ROAD, RAJKOT-GUJARAT (INDIA)			
DATE OF REGISTRATION	06/08/2013		
TITLE	HANDLE		
PRIORITY NA			
DESIGN NUMBER	250411		
CLASS	10-06		
1)ASSA ABLOY HOSPITALITY, INC, A DELAWARE CORPORATION INCORPORATED UNDER THE LAWS OF USA HAVING REGISTERED OFFICE AT 631, INTERNATIONAL PARKWAY, SUITE 100, RICHARDSON, TEXAS 75081			
DATE OF REGISTRATION	21/12/2012		
TITLE	SIGNAL INDICATOR SET		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/425,481	22/06/2012	U.S.A.	

DESIGN NUMBER	252751		
CLASS	23-02		
1) KOHLER CO., A COMPANY ORGANIZED AND EXISTING UNDER THE LAW OF USA, OF 444 HIGHLAND DRIVE, KOHLER, WISCONSIN 53044, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	02/04/2013		
TITLE	FLUSH HANDLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/433,633	02/10/2012	U.S.A.	
DESIGN NUMBER	251848		
CLASS	09-03		
1) ADM21 CO., LTD. A KOREAN CORPORATION, 607, HAKDANG-RI, CHEONGYANG-EUP, CHEONGYANG-GUN, CHUNGHEONGNAM-DO, REPUBLIC OF KOREA			
DATE OF REGISTRATION	25/02/2013		
TITLE	PACKAGING CONTAINER FOR WIPERS OF AUTOMOBILES		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
30-2012-0044134	13/09/2012	REPUBLIC OF KOREA	
DESIGN NUMBER	251450		
CLASS	15-99		
1) SPRAY ENGINEERING DEVICES LIMITED, AN INDIAN COMPANY, INCORPORATED UNDER THE PROVISIONS OF THE COMPANIES ACT, 1956, HAVING ITS REGISTERED OFFICE AT PLOT NO. 25, INDUSTRIAL AREA, PHASE-II, CHANDIGARH-160002 (U.T.), INDIA			
DATE OF REGISTRATION	06/02/2013		
TITLE	EVAPORATIVE CONDENSER		
PRIORITY NA			

DESIGN NUMBER	249774		
CLASS	14-03		
1)APPLE INC., 1 INFINITE LOOP, CUPERTINO, CALIFORNIA 95014, UNITED STATES OF AMERICA, A CORPORATION INCORPORATED IN THE STATE OF CALIFORNIA			
DATE OF REGISTRATION	29/11/2012		
TITLE	MOBILE PHONE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/423,180	29/05/2012	U.S.A.	
DESIGN NUMBER	254071		
CLASS	09-01		
1)PRAMIT SANGHAVI AND DEWANG SANGHAVI, PARTNERS TRADING AS V2 CORP., A PARTNERSHIP FIRM, INDIAN, MANUFACTURERS AND MERCHANTS, WHOSE ADDRESS IS WZ-8/1, INDUSTRIAL AREA, KIRTI NAGAR, NEW DELHI-110015, INDIA			
DATE OF REGISTRATION	24/05/2013		
TITLE	BOTTLE		
PRIORITY NA			
DESIGN NUMBER	257074		
CLASS	05-05		
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA			
DATE OF REGISTRATION	30/09/2013		
TITLE	TEXTILE FABRIC		
PRIORITY NA			

DESIGN NUMBER	254784		
CLASS	24-01		
1)PTT GLOBAL CHEMICAL PUBLIC COMPANY LIMITED, A COMPANY INCORPORATED UNDER THE LAWS OF THAILAND OF 555/1, ENERGY COMPLEX, BUILDING A, 14TH-18TH FLOOR, VIBHAVADI RANGSIT ROAD, CHATUCHAK, BANGKOK 10900, THAILAND			
DATE OF REGISTRATION	25/06/2013		
TITLE	LABORATORY GLASSWARE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
1202003478	27/12/2012	THAILAND	
DESIGN NUMBER	251167		
CLASS	23-04		
1)S.C. JOHNSON & SON, INC., A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF WISCONSIN, UNITED STATES OF AMERICA WHO ARE AMERICAN BY NATIONALITY AND WHOSE ADDRESS IS 1525 HOWE STREET, RACINE, WISCONSIN 53403-2236, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	23/01/2013		
TITLE	AIR TREATMENT DISPENSING DEVICE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/427,993	24/07/2012	U.S.A.	
DESIGN NUMBER	237636		
CLASS	09-01		
1)MS MARIE C.GELIN 9002 CEDAR GROVE RD FAIRBURN GA 30213			
DATE OF REGISTRATION	29/06/2011		
TITLE	CONTAINER FOR PERSONAL HYGIENE PRODUCT		
PRIORITY NA			

DESIGN NUMBER	255223		
CLASS	06-01		
1)ROOTS INDUSTRIES INDIA LIMITED., (A COMPANY INCORPORATED UNDER THE PROVISIONS OF THE INDIAN COMPANIES ACT, 1956), HAVING ADDRESS OF REGISTERED OFFICE AT R.K.G. INDUSTRIAL ESTATE, GANAPATHY, COIMBATORE-641006, TAMILNADU, INDIA			
DATE OF REGISTRATION	15/07/2013		
TITLE	CHAIR		
PRIORITY NA			
DESIGN NUMBER	251347		
CLASS	13-03		
1)SSB WIND SYSTEMS GMBH & CO. KG, OF NEUENKIRCHENER STRASSE 13, 48499 SALZBERGEN, GERMANY, A GERMAN COMPANY			
DATE OF REGISTRATION	31/01/2013		
TITLE	SWITCHGEAR CABINET		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
40 2012 003 658.7	09/08/2012	GERMANY	
DESIGN NUMBER	256995		
CLASS	05-05		
1)M/S. BIBA APPARELS PRIVATE LIMITED, AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER THE PROVISION OF THE COMPANIES ACT, 1956, AND HAVING ITS'S REGISTERED OFFICE AT RELIABLE HOUSE, SITUATED AT HANUMAN SILK MILL COMPOUND, KANJURMARG (WEST), OPP. HUMA MALL, MUMBAI-400078 MAHARASHTRA, INDIA			
DATE OF REGISTRATION	30/09/2013		
TITLE	TEXTILE FABRIC		
PRIORITY NA			